

DIVISION BENCH
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/159(KB)2023
IA(I.B.C)/212(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS POONAM AGARWAOL
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For Guarantor

Mr. Joy Saha, Sr. Adv.

Mr. Rishav Banerjee, Adv.

Mr. Aishwarya Kr. Awasthi, Adv.

For the Financial Creditor

Mr. Debasish Chakrabarti, Adv.

Mr. Snehasish Chakraborty, Adv.

For RP

Mr. Akhand Pratap Singh, RP

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.
2. Ld. Counsel seek further time to file reply affidavit. One-week time is granted to file the same.
3. Post this matter on **26.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**